Annexure - 3

Name of the Corporate Debtor: Prime Infrapower & MultiVentures Pvt. Ltd.

List of Creditors as on 05.08.2024

Date of Commencement of CIRP : 15th July 2024

List of Secured Financial Creditors (other than Financial Creditors belonging to any Class of Creditors)

		Details of claim received		Details of claim admitted						Amount of	Amount	Amount	Amount of claim under	Remarks, if any
										contingent	of mutual	of claim	verification	
							Amount	Whether	% voting	claim	dues that	not		
		Date of		Amount of claim	Nature of	Amount covered by	covered by	related	share in		may be	admitted		
Sr. no	Name of Creditor	Receipt	Amount Claimed	admitted	claim	security interest	Guarantee	party?	CoC		set off			
														Amount admitted as per the books of CD. Break
														up of principal and interest not available as CD has
														not given tally data. Mail sent to claimant seeking
														details, break up and calcuation sheet. Not yet
														received. Pledge is of third party securities given in
														consideration for the loan extended by the
	Axis Finance Ltd.	29.07.2024	1,10,14,69,286.50	71,46,92,780.00	Term Loan	1,10,14,69,286.50		No	74.53	0	0	0	38,67,76,506.50	claimant.
														Amount admitted as per the books of CD. Break
														up of principal and interest not available as CD has
														not given tally data. Mail sent to claimant seeking
														details, break up and calcuation sheet. Not yet
														received. Pledge is of third party securities given in
														consideration for the loan extended by the
	Shapoorji PallonjiFinance Pvt. Ltd.	26.07.2024	60,03,47,967.00	24,43,00,020.68	Term Loan	60,03,47,967.00		No	25.47				35,60,47,946.32	claimant.
- 7	Total		1,70,18,17,253.50	95,89,92,800.68		1,70,18,17,253.50	-	-	100.00	-	-	-	74,28,24,452.82	